

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO.5 (H)
TO BE ANSWERED ON 25th APRIL, 2016

REVIEW OF MEAT EXPORT POLICY

5(H). SHRI DEVJI M. PATEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government/ Agricultural and Processed Food Products Export Development Authority (APEDA) is providing subsidy on transportation of beef and mutton to the ports and if so, the details thereof;
- (b) whether the Government/APEDA proposes to stop the said subsidy and if so, the details thereof;
- (c) whether any Committee has urged the Government to review meat export policy in this regard; and
- (d) if so, the details thereof along with the reasons for delay in implementation of the recommendations made by the said Committee?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) No, Madam.

(b) Does not arise.

(c) & (d) In February, 2014, the Hon'ble Committee on Petitions of the Rajya Sabha through their 151st Report on the petition praying for review of meat export policy, has directed the Government to send Action Taken Report on various recommendations/observations made by the Hon'ble Committee. Since, the recommendations/observations were related to various organizations, all States/ Union Territories and various Central Government Agencies. Accordingly, all principal Stakeholders viz.all State Governments/Union Territories and Central Government organizations were consulted and based upon their responses, a detailed reply was forwarded to the Rajya Sabha Secretariat on 3rd September, 2014.
